

NATIONAL INCOME UNIT COMMITTEE

*2011. **Shri Morarka:** Will the Minister of Finance be pleased to state:

(a) whether the National Income Unit Committee has been able to make any use of the data collected by the National Sample Survey; and

(b) if not, the reasons therefor?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir.

(b) Does not arise.

Shri Morarka: May I know what schedule the National Income Unit Committee have made use of; the Calcutta schedule or the Poona schedule?

Shri B. R. Bhagat: The National Survey Report is based on the Calcutta schedule. The Government have not accepted the Poona schedule and so the use made by the National Income Unit Committee is that of the Calcutta schedule.

Shri Morarka: Is it a fact that the National Sample Survey places the consumer's expenditure at Rs. 220 per capita while the National Income Unit Committee places it at Rs. 285 per capita?

Shri B. R. Bhagat: Yes.

Shri Morarka: May I know how the difference of Rs. 45 can be explained?

Shri B. R. Bhagat: Briefly, there are two broad differences between these two figures. Firstly, the National Sample Survey figure of the household expenditure refers only to the rural households, whereas the National Income (United Committee's) figure refers both to the rural and urban households and it is natural that the urban household expenditure is likely to be higher than the rural household expenditure. Secondly, there is a margin between the national income and the sum total of

the personal consumer's expenditure. So, these two figures are not comparable for any income purposes.

Dr. Suresh Chandra: May I know whether it is not a fact that the Poona schedule is more reliable, and if so, why the Government is insisting on taking a schedule from National Sample Survey?

The Deputy Minister of Finance (Shri A. C. Guha): Only recently the Prime Minister made it clear before the House that the Government had accepted the figures given by the Indian Statistical Institute which the hon. Member has referred to as the Calcutta schedule. So, it is not a question as to which figure is more acceptable to somebody, but the Government have accepted the figures.

Dr. Suresh Chandra: Sir, I asked a very specific question; whether the Poona schedule is not more reliable, and if so, why the Government have not accepted it? It is not, that the Government have accepted some figures.

Shri A. C. Guha: The same question was asked by the same hon. Member before when the Prime Minister intervened to give a reply that the Government considered the Calcutta schedule to be more reliable and so they have accepted that schedule.

Mr. Speaker: I am going to the next question.

Shri Bansal: Sir, today the questions are much less and with your permission I want to ask one question.

Mr. Speaker: I do not want to set up a precedent. If I allow more supplementaries because there is time available, it will mean giving a cue for Members to go on asking more supplementary questions.

Shri Bansal: Sir, this is a very important question.

Shri Morarka: May I put one more question, Sir?

Mr. Speaker: Yes.

Shri Morarka: Is it a fact that the data collected by the National Sample Survey in their second round differed from those collected in their first round for the very same item?

Shri B. R. Bhagat: The data collected by the National Sample Survey in their second round have been published and of subsequent rounds is still being processed. Although there was no specific request from the National Income Committee for utilisation of the data collected in the first round by that Committee, in the subsequent rounds that point of view has been taken into consideration and hence a different design and methodology has been used for the collection of data.

EMPLOYEES OF INCOME-TAX DEPARTMENT,
U.P.

*2012. **Shri Rup Narain:** Will the Minister of Finance be pleased to state:

(a) the number of officers, inspectors and other employees in the Income-tax Department at present in U.P.;

(b) the number of Scheduled Caste employees among them;

(c) whether Income-tax inspectors have recently been recruited by the Income-tax Commissioner, Lucknow; and

(d) if so, the number recruited and the method of selection?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Out of the 975 employees at present in the Income-tax Department in Uttar Pradesh, there are 92 officers, 48 Inspectors and 513 clerks. The balance constitutes Class IV staff.

(b) The number of scheduled castes employees excluding Class IV staff is 1 Officer, 5 Inspectors and 18 Clerks. Information about Class IV staff is being collected and will be laid on the table of the House.

(c) Yes, Sir.

(d) The number of Inspectors recruited recently is six of whom 5 belong to the Scheduled Castes. Selection was made by an *ad hoc* Committee consisting of the Commissioner of Income-tax, Lucknow and two Assistant Commissioners of Income-tax, from among candidates who—

(i) in the case of vacancies reserved for members of the Scheduled Castes and scheduled tribes, responded to an advertisement in the local paper or were recommended either by certain recognised Institutions representing the Scheduled Castes and Scheduled Tribes, or by the Regional Director of Resettlement and Employment, Lucknow; and

(ii) in the case of unreserved vacancies, were sponsored by the Employment Exchange.

श्री रूप नारायण : क्या मैं जान सकता

हूँ कि जो पांच इन्स्पेक्टरों इस विभाग में लिये गये हैं उन में से तीन को रिजर्व करने के लिये कंसीडर किया जा रहा है ?

Shri M. C. Shah: I have not followed the question.

Mr. Speaker: Out of the five people selected—the hon. Member will correct me if I misinterpret him—there is some information with him which says that three are likely to be reverted. Have I understood him correctly?

Shri M. C. Shah: Out of the six vacancies five people from the Scheduled Caste have already been accepted.

Mr. Speaker: Will the hon. Member repeat his question.

श्री रूप नारायण : क्या मैं जान सकता

हूँ कि, जो ६ वेकेंसी हुई थीं और जिन में से कि पांच शेड्यूल्ड कास्ट्स के लिये रिजर्व थीं, उन रिजर्व वेकेंसीज में जो पांच इन्स्पेक्टरों लिये गये थे, उनमें से कुछ को रिजर्व करने का विचार किया जा रहा है ?